

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 119  
(CAA)-138(PB)/2018

**IN THE MATTER OF:**

Tata Teleservices Ltd  
and  
Bharti Airtel Ltd and Bharti Hexacom Ltd

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 11.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the I. T. Dept. : Mr. Deepak Anand, Mr. Vipul Agrawal, Advts.

**ORDER**

Respondents are directed to file reply by next date of hearing, list on 19.02.2021.

- Sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.01.2021  
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